Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.346/2017 in O.A. No.3714/2014

Monday, this the 11th day of December 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Lungi Singh (Aged about 67 years), Group D s/o late Sh. Avtar Singh r/o House No.4624, Gali No.112 Sant Nagar, Burari, New Delhi – 84

..Applicant

(Mr. B L Wanchoo, Advocate)

Versus

- 1. Sh. M M Kutty, Chief Secretary Govt. of NCTD Secretariat, IP Estate, New Delhi
- 2. Sh. Pramod Kumar Tomar Chief Engineer, Director Monitoring PWD Electric Division 11th Floor MSO Building ITO, New Delhi – 110 002
- 3. Sh. Ranbir Singh, Executive Engineer Electric Division
 PWD, Maint Div. M-153
 11th Floor MSO Building
 ITO, New Delhi 110 002

..Respondents

(Ms. Neetu Mishra, Advocate for Mrs. Rashmi Chopra, Advocate)

ORDER (ORAL)

Justice Permod Kohli:

As agreed to by the learned counsel for the parties, the order of the Tribunal stands complied with. Proceedings are rendered infructuous. C.P. closed.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

<u>December 11, 2017</u>

/sunil/